

Central Administrative Tribunal, Lucknow Bench, Lucknow

Original Application No. 371/2005

This the 26th day of March, 2009

**Hon'ble Mr. M. Kanthaiah, Member (J)
Hon'ble Dr. A. K. Mishra, Member (A)**

1. DR. Nagendra Singh Raghuvanshi aged about 36 years son of Rajmani Singh r/o Village Meghpur P.O., Purewn District Jaunpur.
2. Satyabrat Singh s/o Sri O.P. Singh aged about 34 years r/o M-II/39, Mahavidhya Colony, Phase II, Mathura.
3. Dinesh Kumar Singh aged about 40 years son of Sri Devi Sahai Singh, Narain r/o village and Post Beldhari District-Sultanpur.
4. Rajeev Naran S/o Sri Jangjit Singh verma aged about 42 years r/o D-1/2, Radio Colony Shaheednagar Agra.
5. K.B. Trivedi aged about 42 years son of Sri G.N. Trivedi r/o 1/83, Vinnet Khand, Gomti Nagar, Lucknow.

Applicants.

By Advocate Sri A.Moin.

Versus

1. Union of India, through Secretary, Ministry of Information and Broadcasting, Govt. of India, New Delhi.
2. Director (P&EA) Office of Director General, All India Radio, New Delhi.
3. Prasar Bharti Broadcasting Corporation of India through its Chief Executive Officer, New Delhi.
4. Director General, All India Radio, Aakashwani Bhawan, Sansad Marg, New Delhi.

Respondents.

By Advocate Sri Rajendra Singh.

Order (Oral)

By Hon'ble Sri M. Kanthaiah, Member (J)

Counsel for applicant filed M.P. No. 636/2009 for disposal of O.A. with a direction to respondents to consider their claim for promotion basing on the seniority list dated 4.9.2008 with other consequential relief.

2. Heard both sides.

3. The M.P. is allowed and O.A. is disposed of with a direction to the respondents to consider the claim of the applicants for their promotion on the post of Farm Radio Officer/ Program Executives (F&H)

9.6.09 ~~Radio reporter~~ *9.6.09*
~~Farm~~ basing on the seniority list dated 4.9.2008, with reasoned order *9.6.09*
within a period of three months from the date of receipt of copy of the order. No costs.


(Dr. A. K. Mishra)
Member (A)

(HLS)


(M. Kanthaiah)
Member (J)

26.03.2009